

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

6. C.P. (IB)-107 (MB)/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.06.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.

v/s.

Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of I&B Code 2016

Order

At request, list this matter on 26.06.2018.

Sdl-

V. NALLASENAPATHY
Member (Technical)

Sdl-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/